

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.10/ BB/17	-	Hearing	Rule-6 of IB	Flight Raja Pvt. Ltd. Vs Air Pegasus Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER


REPRESENTATION TO WHOM

SIGNATURE

1) **VIKHAR AHMED** RESPONDENT **Vikhar Ahmed**

Counsel for petitioner is absent. Counsel for respondents is present. He requested time to file objections. Further he reported talks of compromise are going on between the parties.

List it on 21.08.2017.


MEMBER (J)